

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 422**

TO BE ANSWERED ON THE 22ND JULY, 2025/ /ASHADHA 31, 1947 (SAKA)

MEASURES TO CURB DRUG ADDICTION

**422. SHRI RAJESH VERMA:
SHRI RAVINDRA DATTARAM WAIKAR:
SMT. SHAMBHAVI:
DR. SHRIKANT EKNATH SHINDE:
SHRI NARESH GANPAT MHASKE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the number of narcotics seizures, arrests and destruction of illicit crops carried out by central agencies such as NCB, BSF and State police during the last five years, State-wise and year-wise;

(b) the details of the number of beneficiaries availing treatment or counselling services under Government-supported de-addiction programmes, State-wise and year-wise;

(c) the details of the measures taken to strengthen enforcement under the National “Zero Tolerance” Drug Policy, including increased border surveillance and interdiction efforts;

(d) the steps taken to empower local police, BSF and enforcement agencies with modern surveillance tools such as drones, AI-based scanners, and forensic drug detection kits; and

(e) whether the Government is considering to launch a nationwide School and University Anti-Drug Education Curriculum in collaboration with the Ministry of Education and CBSE/UGC, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) As per latest data published by National Crime Record Bureau (NCRB) pertaining to the year 2022; State-wise and year-wise details of seizures and arrests made under the Narcotic Drugs and Psychotropic Substances Act during 2018 to 2022 is at Annexure-I & II respectively. State-wise and year-wise details of illicit opium poppy and cannabis cultivation destroyed during 2020 to 2024 is at Annexure-III.

(b) Ministry of Health and Family Welfare and Ministry of Social Justice and Empowerment is implementing Drug De-addiction Program for providing treatment and counselling for substance use disorders. The details of the number of beneficiaries availing treatment or counselling services under Government-supported de-addiction programmes is at Annexure-IV.

(c)to(e)The Government has adopted a policy of zero tolerance against Narcotic Drugs. The action taken by the Government to effectively control drug trafficking are as under: -

(i) Constituted a 4-tier Narco-Coordination Centre (NCORD) mechanism which enables coordination among Central and State agencies.

(ii) Anti-Narcotics Task Force (ANTF) has been established in all States/UTs, which also serves as NCORD secretariats for local enforcement.

- (iii) A Joint Coordination Committee (JCC) has been set up under the Director General, Narcotics Control Bureau (NCB) to oversee significant drug seizure investigations.**
- (iv) Border Guarding Forces and Railway Protection Force are empowered under the NDPS Act for enforcement at borders and rail routes.**
- (v) NCB collaborates with other agencies like Navy, Coast Guard, Border Security Force, and State ANTFs to carry out joint anti-drug operations.**
- (vi) Electronic scanning of consignments at ports is being implemented to detect drugs.**
- (vii) NCB regularly trains officers of Drug Law Enforcement Agencies (DLEAs).**
- (viii) National Integrated Database on Arrested Narco-Offenders (NIDAAN) portal has been launched to support investigations and proactive policing.**
- (ix) Madak-Padarth Nished Asoochna Kendra (MANAS)- A 24x7 toll-free helpline (1933) has been established to report drug-related issues via calls, SMS, chatbot, email, or web.**
- (x) NCB holds high-level talks with neighboring countries like Myanmar, Iran, Bangladesh and other countries for active information exchange and investigative cooperation to combat international drug trafficking.**

(xi) Under the scheme Assistance to States/ UTs for narcotics control, financial grant is being provided to States/ UTs for enhancing their capacities to fight drug menace in the State.

(xii) Integrated surveillance technology equipped with CCTV/ PTZ cameras, IR sensors and infrared alarm with command and control system have also been installed at vulnerable patches of the international border.

(xiii) Anti-Drone system alongwith trained operators have been deployed along Indo-Pakistan border to counter the drone threats and their use in attempts to smuggle drugs.

(xiv) Central Board of Secondary Education (CBSE) has taken cognizance of drug abuse in schools and initiated various measures for anti-drug education in schools, child safety measures like activities to prevent use of harmful substances etc., workshops, in class lessons, counselling and awareness sessions for students, staff and parents, referral mechanism for therapeutic counselling, appointment of full time counsellor and wellness teacher, observation of international anti-drug days, participation in Nasha Mukht Bharat Abhiyaan etc.

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State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2018

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	33930.522	0	0
2	Arunachal Pradesh	1869.208	874	0
3	Assam	15485.596	163525	54346.200
4	Bihar	32442.970	20516	2053.460
5	Chhattisgarh	36785.864	127277	3457.720
6	Goa	79.469	0	0
7	Gujarat	12780.186	27126	0
8	Haryana	16233.507	727425	1257.723
9	Himachal Pradesh	1072.006	160609	496.100
10	Jharkhand	3463.958	1835	98.105
11	Karnataka	7489.246	2871	6.000
12	Kerala	1378.325	21075	0.012
13	Madhya Pradesh	3118721.420	629315	570.800
14	Maharashtra	19764.338	143022	908.800
15	Manipur\$	40275.660	347309	6.544
16	Meghalaya	1417.747	69592	0
17	Mizoram	250.791	100	0
18	Nagaland	2819.686	47125	300.000
19	Odisha	50759.897	1628	726.000
20	Punjab	50045.181	6397919	368.401
21	Rajasthan	111430.200	1215771	201.860
22	Sikkim\$	0.015	1040	5.000
23	Tamil Nadu	12115.702	149032	0
24	Telangana	6054.095	0	0
25	Tripura	62674.611	643755	23017.800
26	Uttar Pradesh	221760.042	306740	7172146.160
27	Uttarakhand	1609.563	117215	0.000
28	West Bengal	31079.905	15241	15692.604
	TOTAL STATE(S)	3893789.710	11337937	7275659.289
29	A&N Islands	67.963	0	0
30	Chandigarh	51.709	5216	5.400
31	D&N Haveli and Daman & Diu+	24.769	0	0
32	Delhi	6145.663	738256	1120.000
33	Jammu & Kashmir*	19353.677	87713	7997.220
34	Ladakh	-	-	-
35	Lakshadweep	0.650	0	0
36	Puducherry	13.541	0	0
	TOTAL UT(S)	25657.972	831185	9122.620
	TOTAL (ALL INDIA)	3919447.682	12169122	7284781.909

Source: Crime in India, NCRB

Note: '+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018

\$ Revised data for 2018 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for these States for the year 2018.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2019

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	66669.529	160	0
2	Arunachal Pradesh	1993.750	0	0
3	Assam	17352.544	1604127	7377.658
4	Bihar	5124.761	4910	675.260
5	Chhattisgarh	19953.225	86079	1308.500
6	Goa	85.215	2	0
7	Gujarat	14923.489	4200	0
8	Haryana	16806.228	892131	36479.200
9	Himachal Pradesh	1763.853	200386	970.000
10	Jharkhand	4073.335	3834	455.816
11	Karnataka	7800.718	1705	5
12	Kerala	2548.475	5661	0
13	Madhya Pradesh	60864.128	40839	4260.010
14	Maharashtra	20622.717	3220	4191.712
15	Manipur\$	46142.187	393309	48.324
16	Meghalaya	1281.983	36	79.000
17	Mizoram	991.189	0	0
18	Nagaland	1732.271	260849	1.134
19	Odisha	61993.835	0	1112.200
20	Punjab	44239.070	10214701	1526.716
21	Rajasthan	310732.428	1510447	206.200
22	Sikkim	16.798	0	0
23	Tamil Nadu	28757.502	420	0
24	Telangana	13278.093	264	0
25	Tripura	15858.949	2156754	858528.820
26	Uttar Pradesh	272197.319	1355373	10791849.820
27	Uttarakhand	2073.105	52149	94.000
28	West Bengal	36834.860	400747	21316.335
	TOTAL STATE(S)	1076711.556	19192303	11730485.705
29	A&N Islands	121.999	11761	78.200
30	Chandigarh	398.727	15098	2.400
31	D&N Haveli and Daman & Diu+	0	0	0
32	Delhi	7895.937	1465832	3000.000
33	Jammu & Kashmir*	26517.388	164428	2133.300
34	Ladakh			
35	Lakshadweep	0.466	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	34934.517	1657119	5213.900
	TOTAL (ALL INDIA)	1111646.073	20849422	11735699.605

Source: Crime in India, NCRB

Note: '+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

\$ Revised data for 2019 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for the State for the year 2019.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2020

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	106042.775	0	0
2	Arunachal Pradesh	4032.540	0	0
3	Assam	9256.162	1138466	8554.800
4	Bihar	13162.231	333	5933.700
5	Chhattisgarh	29743.484	96445	988.310
6	Goa	149.542	0	0
7	Gujarat	13213.214	33030	894.325
8	Haryana	24695.602	1666911	2197.800
9	Himachal Pradesh	3899.779	3210547	14.000
10	Jharkhand	8830.645	4882	345.230
11	Karnataka	21729.793	12246	1.610
12	Kerala	3060.459	1444	2.100
13	Madhya Pradesh	58084.552	279760	13611.300
14	Maharashtra	28832.304	66027	519.100
15	Manipur\$	1355.763	1117388	5908.020
16	Meghalaya	989.816	4234	2.000
17	Mizoram	617.735	470	13.280
18	Nagaland	791.676	179373	76.600
19	Odisha	81847.001	0	0
20	Punjab	37364.676	44649858	4517.190
21	Rajasthan	148602.246	3285638	64.820
22	Sikkim\$	0.585	19	0
23	Tamil Nadu	298785.294	5554	0
24	Telangana	19708.291	509	150.000
25	Tripura	14007.145	539241	10436.620
26	Uttar Pradesh	327420.562	1401062	965896.170
27	Uttarakhand	1848.326	450215	24.000
28	West Bengal	25509.802	363396	40627.132
	TOTAL STATE(S)	1283582.000	58507048	1060778.107
29	A&N Islands	159.235	921	0
30	Chandigarh	95.953	5501	5.780
31	D&N Haveli and Daman & Diu	7.360	0	0
32	Delhi	5483.247	123220	2558.000
33	Jammu & Kashmir	27361.353	618361	40890.110
34	Ladakh	0	0	0
35	Lakshadweep	0.936	0	0
36	Puducherry	77.155	0	0
	TOTAL UT(S)	33185.239	748003	43453.890
	TOTAL (ALL INDIA)	1316767.239	59255051	1104231.997

Source: Crime in India, NCRB

\$ Revised data for 2020 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for these States for the year 2020.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2021

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	191712.574	58	0
2	Arunachal Pradesh	3528.944	0	0
3	Assam	17156.703	4305100	496987.615
4	Bihar	35454.469	60769	4825.330
5	Chhattisgarh	27884.969	359714	487.930
6	Goa	136.711	0	0
7	Gujarat	21307.037	8622	92.300
8	Haryana	21313.606	1037457	695.100
9	Himachal Pradesh	4455.151	5668585	82.000
10	Jharkhand	20799.734	2320	951.400
11	Karnataka	8479.963	14206	6.260
12	Kerala	4030.893	905	0
13	Madhya Pradesh	68088.000	44955	6900.600
14	Maharashtra	27986.007	190	46.540
15	Manipur\$	40008.303	1192913	2108.409
16	Meghalaya	986.887	19342	28.860
17	Mizoram	215.006	35	2.700
18	Nagaland	2187.668	149557	92.900
19	Odisha	169435.890	790	0
20	Punjab	38783.170	17772675	4800.729
21	Rajasthan	142834.881	13445789	39.300
22	Sikkim	0.738	58541	1204.092
23	Tamil Nadu	20354.706	10098	0
24	Telangana	39360.772	220	28.670
25	Tripura	39797.368	212801	24975.560
26	Uttar Pradesh	126657.395	3265073	267909.500
27	Uttarakhand	2019.459	147672	0
28	West Bengal	29414.012	401778	79273.112
	TOTAL STATE(S)	1104391.016	48180165	891538.907
29	A&N Islands	62.384	0	0
30	Chandigarh	181.107	18290	18.200
31	D&N Haveli and Daman & Diu	14.570	0	0
32	Delhi	9921.298	42278	0
33	Jammu & Kashmir	22082.414	171954	4069.230
34	Ladakh	403.078	0	0
35	Lakshadweep	2.159	0	0
36	Puducherry	87.676	0	0
	TOTAL UT(S)	32754.686	232522	4087.430
	TOTAL (ALL INDIA)	1137145.702	48412687	895626.337

Source: Crime in India, NCRB

\$ Revised data for 2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for the States for the year 2021.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2022

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	169223.567	11803	0
2	Arunachal Pradesh	3533.650	0	0
3	Assam	49515.645	5281488	4397079.600
4	Bihar	31985.903	47437	18237.900
5	Chhattisgarh	25427.599	519809	44403.200
6	Goa	206.840	0	0
7	Gujarat	29230.550	185	1242.680
8	Haryana	24949.364	878887	980.450
9	Himachal Pradesh	943.433	94208	225.500
10	Jharkhand	37322.623	4601	257.950
11	Karnataka	10577.238	2820	34.000
12	Kerala	5639.273	2808	0.043
13	Madhya Pradesh	70722.635	35655	6702.520
14	Maharashtra	20185.509	22672	5240.308
15	Manipur	18454.016	834967	3461.830
16	Meghalaya	3993.255	19325	28.900
17	Mizoram	388.530	0	63.800
18	Nagaland	7791.296	169433	251.560
19	Odisha	144181.034	0	0
20	Punjab	49421.858	6246151	5017.200
21	Rajasthan	155161.550	684188	15.800
22	Sikkim	24.083	24629	9.803
23	Tamil Nadu	27509.701	76540	58.645
24	Telangana	31771.630	512	100.370
25	Tripura	61795.360	155423	12294.500
26	Uttar Pradesh	1051997.001	933689	76593.980
27	Uttarakhand	1492.520	155201	307.000
28	West Bengal	23897.767	631624	67182.860
	TOTAL STATE(S)	2057343.430	16834055	4639790.399
29	A&N Islands	60.679	325	2.600
30	Chandigarh	360.005	2627	0
31	D&N Haveli and Daman & Diu	11.154	0	0
32	Delhi	5512.448	353168	0
33	Jammu & Kashmir	17192.409	300776	956.100
34	Ladakh	0.735	0	0
35	Lakshadweep	4.228	0	0
36	Puducherry	90.448	20	0
	TOTAL UT(S)	23232.106	656916	958.700
	TOTAL (ALL INDIA)	2080575.536	17490971	4640749.099

Source: Crime in India, NCRB

State-wise and year-wise details of arrests made under the Narcotic Drugs and Psychotropic Substances Act during 2018 to 2022

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	1635	1559	1569	2493	4330
2	Arunachal Pradesh	212	182	255	432	716
3	Assam	668	1237	2107	4119	4355
4	Bihar	1040	899	983	1467	1763
5	Chhattisgarh	1084	954	1336	1676	1829
6	Goa	237	239	177	138	199
7	Gujarat	255	499	577	946	999
8	Haryana	3643	3951	5153	4318	6046
9	Himachal Pradesh	1789	1881	1931	2384	1861
10	Jharkhand	234	209	344	612	701
11	Karnataka	1804	2639	5934	8049	8114
12	Kerala	9433	9792	5140	6099	22636
13	Madhya Pradesh	2459	3826	3926	3929	3393
14	Maharashtra	16094	17945	7437	12718	16777
15	Manipur	490	479	364	391	629
16	Meghalaya	167	166	150	89	198
17	Mizoram	232	209	136	163	341
18	Nagaland	93	243	204	254	352
19	Odisha	415	1368	1885	2625	2734
20	Punjab	14983	16296	11455	14078	17853
21	Rajasthan	2984	4017	4643	6124	6987
22	Sikkim	8	25	36	98	72
23	Tamil Nadu	4877	5640	6969	9640	14281
24	Telangana	879	878	1114	2507	3027
25	Tripura	579	698	662	817	1078
26	Uttar Pradesh	9605	12073	12013	12535	12987
27	Uttarakhand	1032	1511	1386	2400	1979
28	West Bengal	2195	2277	2775	2845	2722
	TOTAL STATE(S)	79126	91692	80661	103946	138959
29	A&N Islands	67	176	152	68	77
30	Chandigarh	312	231	119	100	193
31	D&N Haveli and Daman & Diu+	9	1	14	13	30
32	Delhi	774	1072	1085	1115	1670
33	Jammu & Kashmir*	1460	1884	1564	2355	3453
34	Ladakh	-	-	4	5	10
35	Lakshadweep	11	16	21	33	4
36	Puducherry	19	21	99	173	416
	TOTAL UT(S)	2652	3401	3058	3862	5853
	TOTAL (ALL INDIA)	81778	95093	83719	107808	144812

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018, 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2018, 2019

** Published Data is available till 2022

State-wise and year-wise details of illicit opium poppy and cannabis cultivation destroyed during 2020 to 2024

Poppy Destruction (in Acres)					
State/Year	2020	2021	2022	2023	2024
Arunachal Pradesh	7858	4702	8785	20959	11979
Assam	20	5	215	254	0
Bihar	91	0	948	1616.6	2543
Chandigarh	0	0	0	0	0
Gujarat	0	0	16	12	1
Himachal Pradesh	10	24	0	0	2
Jammu & Kashmir	893	293	89	233	521
Jharkhand	495	256	41	5500	6249
Karnataka	0	0	0	0	0
Madhya Pradesh	0	7	6	0	0
Manipur	1382	5740	3696	2966	812
Maharashtra	0	0	0	0	0
Odisha	0	0	0	0	21
Rajasthan	1	0	0	0	0
Uttar Pradesh	0	0	0	0	0
Uttarakhand	0	0	0	0	67
West Bengal	19	0	0	245.8	317
Total	10,769	11,027	13,796	31,786	22,512

Cannabis Destruction (in Acres)					
State/Year	2020	2021	2022	2023	2024
Andaman Nicobar	0	0	0	0	0
Andhra Pradesh	0	7083	469	1021	0
Arunachal Pradesh	0	0	0	25	0
Assam	0	0	0	687	28
Bihar	0	0	0	0	0
Chandigarh	0	0	0	0	0
Gujarat	0	27	46	85	62
Himachal Pradesh	1582	1043	122	1563	1002
Jammu and Kashmir	295	523	365	947	971
Karnataka	4	0	0	0	0
Kerala	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0
Maharashtra	0	71	0	0	0
Manipur	1	0	0	10	10
Odisha	18361	24550	24207	14433	28592
Sikkim	0	0	0	0	0
Tamil Nadu	1	0	0	0	0
Telangana	30	9	0	0	8
Tripura	1284	1287	1057	3667	2617
Uttar Pradesh	0	0	0	0	0
Uttarakhand	0	0	0	24	0
West Bengal	1	273	0	45	728
Total	21,559	34,866	26,266	22,507	34,018

* Provisional data

Source: Narcotics Control Bureau

Details of the number of beneficiaries availing treatment or counselling services under Government-supported de-addiction programmes

(A) Drug De-addiction Centers and Drug Treatment Clinics run by Ministry of Health and Family Welfare

1. NATIONAL DRUG DEPENDENCE TREATMENT CENTRE (NDDTC AIIMS), GHAZIABAD

Year	New Registrations	Follow up treatment	IPD	Total
2020-21	4,613	55,761	65	60,439
2021-22	4,765	60,898	407	66,070
2022-23	7,003	95,086	1,165	1,03,254
2023-24	6,578	1,02,900	1,380	1,10,858
2024-25	6,015	1,13,954	1,345	1,21,314

2. NATIONAL INSTITUTE FOR MENTAL HEALTH & NEUROSCIENCES (NIMHANS), BENGALURU

Year	New Registrations	Follow up treatment	IPD	Total
2020-21	2,090	12,151	275	14,516
2021-22	3,564	14,650	670	18,884
2022-23	4,400	17,657	1,354	23,411
2023-24	4,966	19,841	1,520	26,327
2024-25	4,673	31,014	1,674	37,361

3. POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH (PGIMER), CHANDIGARH

Year	New Registrations	Follow up treatment	IPD	Total
2020-21	801	7,411	34	8,246
2021-22	1,844	14,249	137	16,230
2022-23	3,834	25,946	246	30,026
2023-24	3,553	30,770	254	34,577
2024-25	3,304	35,539	258	39,101

4. CENTRAL INSTITUTE OF PSYCHIATRY, (CIP) RANCHI

Year	New Registrations	Follow up treatment	IPD	Total
2020-21	739	1,393	341	2,473
2021-22	1,696	2,233	629	4,558
2022-23	2,326	3,722	838	6,886
2023-24	2,185	4,600	936	7,721
2024-25	1,784	4,252	884	6,920

5. **ALL INDIA INSTITUTE OF MEDICAL SCIENCES, (AIIMS), BHUBANESWAR**

Year	New Registrations	Follow up treatment	IPD	Total
2020-21	733	1,088	113	1,934
2021-22	865	635	70	1,570
2022-23	520	328	95	943
2023-24	932	387	70	1,389
2024-25	1,296	3,783	138	5,217

6. **ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCES AND DR. RML HOSPITAL, (ABVIMS & RML) DELHI**

Year	New Registrations	Follow up treatment	IPD	Total
2020-21	215	321	536	1,072
2021-22	465	749	237	1,451
2022-23	684	1,736	313	2,733
2023-24	848	950	249	2,047
2024-25	2,790	2,331	148	5,269

DRUG TREATMENT CLINICS

S.No.	Name of DTC	Types of Facility & District	Years	New Patients	Cumulative Registration
1.	DTC Bhatinda	Civil Hospital Bhatinda, Punjab	2020-21	10334	34065
			2021-22	3648	37713
			2022-23	5490	43203
			2023-24	6970	50173
			2024-Jan, 25	13850	64023
2.	DTC Kapurthala	Civil Hospital Kapurthala, Punjab	2020-21	13072	32508
			2021-22	7931	40439
			2022-23	9930	50369
			2023-24	6434	56710
			2024-Jan, 25	4212	60922
3.	DTC Kotla	Community Clinic & DTC Kotla, New Delhi	2020-21	160	1078
			2021-22	172	1250
			2022-23	248	1498
			2023-24	228	1726
			2024-Jan, 25	162	1890
4.	DTC- Rohtak	PGIMS Rohtak, Haryana	2020-21	918	7226
			2021-22	1111	8337
			2022-23	1714	10051
			2023-24	1776	11827
			2024-Jan, 25	1391	13218
5.	DTC MCH KGMU	King George Medical College Lucknow (UP)	2020-21	45	383
			2021-22	106	489
			2022-23	284	773
			2023-24	326	1099
			2024-Jan, 25	352	1451

6.	DTC SNM, Agra	SN Medical College, Agra, UP	2020-21	Established in 2021- 2022	
			2021-22	16	16
			2022-23	72	88
			2023-24	65	153
			2024-Jan, 25	87	240
7.	DTC IMHANS	Institute of Mental Health and Neurosciences, Kashmir	2020-21	Established in 2021- 2022	
			2021-22	3207	3207
			2022-23	3334	6541
			2023-24	1457	7998
			2024-Jan, 25	1389	9387
8.	DTC RIMS	Regional Institute of Medical Sciences, IMPHAL, Manipur	2020-21	408	8280
			2021-22	583	8863
			2022-23	1586	10449
			2023-24	1151	11600
			2024-Jan, 25	771	12371
9.	DTC DH Thoubal	District Hospital Thoubal, Manipur	2020-21	92	1172
			2021-22	129	1301
			2022-23	217	1518
			2023-24	159	1677
			2024-Jan, 25	83	1760
10.	DTC Bishnupur	District Hospital Bishnupur, Manipur	2020-21	145	924
			2021-22	167	1091
			2022-23	302	1393
			2023-24	197	1590
			2024-Jan, 25	157	1747
11.	DTC CCPUR	District Hospital Churachandpur, Manipur	2020-21	127	1031
			2021-22	240	1271
			2022-23	605	1876
			2023-24	499	2375
			2024-Jan, 25	515	2890
12.	DTC Kohima	District Hospital Naga Health Authority Kohima, Nagaland	2020-21	73	153
			2021-22	110	263
			2022-23	190	453
			2023-24	246	699
			2024-Jan, 25	280	978
13.	DTC Dibrugarh (AMCH)	Assam Medical College Disbrugarh, Assam	2020-21	14	25
			2021-22	109	134
			2022-23	145	279
			2023-24	101	380
			2024-Jan, 25	92	472
14.	DTC Singtam	District Hospital Singtam, Sikkim	2020-21	606	833
			2021-22	546	1379
			2022-23	399	1778
			2023-24	282	2060
			2024-Jan, 25	229	2289

15.	DTC KEM	DTC King Edward Memorial Hospital Mumbai, Maharashtra	2020-21	574	5175
			2021-22	834	6009
			2022-23	994	7003
			2023-24	1039	8042
			2024-Jan, 25	907	8949
16.	DTC GTH, Mumbai	Gokuldas Tejpal Hospital Mumbai, Maharashtra	2020-21	74	172
			2021-22	224	396
			2022-23	373	769
			2023-24	409	1178
			2024-Jan, 25	327	1505
17.	DTC Osmanabad	District Hospital Osmanabad, Maharashtra	2020-21	110	1750
			2021-22	261	2011
			2022-23	638	2649
			2023-24	627	3276
			2024-Jan, 25	491	3767
18.	DTC Rajawadi	DTC Hospital Rajawadi, Mumbai, Maharashtra	2020-21	170	1532
			2021-22	246	1778
			2022-23	350	2128
			2023-24	323	2451
			2024-Jan, 25	424	2875
19.	DTC Bhardawadi	Drug Treatment Clinic, Bhardawadi, Mumbai, Maharashtra	2020-21	254	2858
			2021-22	470	3328
			2022-23	502	3830
			2023-24	655	4485
			2024-Jan, 25	508	4993
20.	DTC Surat	New Civil Hospital Surat, Gujarat	2020-21	162	1631
			2021-22	192	1823
			2022-23	243	2066
			2023-24	291	2357
			2024-Jan, 25	628	2985
21.	DTC Hyderabad (IMH)	Institute of Mental health, Erragada, Hyderabad, Telangana	2020-21	645	701
			2021-22	1711	2412
			2022-23	2308	4720
			2023-24	2420	7140
			2024-Jan, 25	2692	9832
22.	DTC Dhule	Shri Bhausaheb Hire government Medical College & Hospital, Dhule, Maharashtra	2020-21	213	561
			2021-22	253	814
			2022-23	380	1194
			2023-24	520	1714
			2024-Jan, 25	417	2131
23.	DTC Nagpur	Government Medical College, Nagpur, Maharashtra	2020-21	270	676
			2021-22	353	1029
			2022-23	853	1882
			2023-24	825	2707
			2024-Jan, 25	821	3528

24.	DTC Indore	Mental Hospital (M.G.m Medical College), Indore, Madhya Pradesh	2020-21	Established in 2021-2022	
			2021-22	293	293
			2022-23	688	981
			2023-24	1010	1991
			2024-Jan, 25	1154	3145
25.	DTC Chennai	Institute of Mental Health Chennai, Tamil Nadu	2020-21	1102	1944
			2021-22	1401	3345
			2022-23	2133	5478
			2023-24	1902	7380
			2024-Jan, 25	1174	8554

Source: Ministry of Health and Family Welfare

(B) De-addiction centres supported by department of Social Justice and Empowerment from 2020-21 to 2024-25.

S.No.	Name of the State/ UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	6878	18658	20036	48094	76061
2	A&N islands	0	0	0	0	0
3	Arunachal Pradesh	345	30	5	0	0
4	Assam	15995	26984	26869	40328	36674
5	Bihar	1414	1583	1487	1639	29429
6	Chandigarh	842	1007	1145	5440	5465
7	Chhatisgarh	6058	16580	17262	16742	16848
8	D&N Haveli and Daman & Diu	165	160	182	187	192
9	Delhi	12993	18549	26635	44454	41000
10	Goa	0	3	0	0	0
11	Gujarat	1289	1571	1607	17658	20824
12	Haryana	5692	7352	6893	6790	6550
13	Himachal Pradesh	727	12665	3207	2683	3218
14	Jammu & Kashmir	1509	4365	9774	31432	35948
15	Jharkhand	170	195	194	190	11515
16	Karnataka	7153	7206	7179	7501	8248
17	Kerala	4239	4746	10385	12747	12943
18	Ladakh	0	0	0	0	1138
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	43993	41467	55461	78015	100472
21	Maharashtra	9273	8630	8705	10347	28739
22	Manipur	7974	9026	10313	18920	32528
23	Meghalaya	297	40	196	417	627
24	Mizoram	1862	2025	2196	8790	8931
25	Nagaland	1313	1440	1293	2556	6757
26	Orissa	24497	28223	32241	39965	48306
27	Puducherry	365	499	463	4628	4571
28	Punjab	10534	10159	11239	11486	11603

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Annexure-IV (Contd.)

29	Rajasthan	10117	24001	28982	52713	71355
30	Sikkim	194	178	165	114	294
31	Tamil Nadu	3320	3938	3668	15938	44271
32	Telangana	5924	6020	6174	6995	12032
33	Tripura	614	762	416	0	0
34	Uttar Pradesh	14295	15523	31041	71721	96749
35	Uttarakhand	1256	4718	5230	5537	5472
36	West Bengal	7118	8099	8942	17786	20133
	TOTAL	208415	286402	339585	581813	798893

Source: Ministry of Social Justice and Empowerment